

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

ORIGINAL APPLICATION NO.486 of 1999

Jabalpur, this the 5th day of March, 2003.

Hon'ble Mrs. Shyama Dogra, Member (Judicial)

Smt. Vimla Dubey w/o Retire Pensioner  
late Shri K.C. Dubey, resident of  
MIG-96, Awadhpur Colony, Gwarighat,  
Jabalpur.

-APPLICANT

(By Advocate- Mr. G.R. Kachwaha)

Versus

1. Union of India through the  
Secretary to the Govt. of India  
Ministry of Power & Generation  
Coal Mines Deptt. IIIrd Floor  
Shashtri Bhawan, New Delhi.

2. The Chairman,  
Coal Fields India Ltd., 10,  
Subhash Road, Calcutta W.B.

3. Accounts Officer, Pay & Accounts,  
Ex-CMENO, Jagjiwan Nagar, Dhanbad,  
Bihar.

-RESPONDENTS

(By Advocate- Mr. S. Akhtar for  
Mr. B. da. Silva)

O R D E R (ORAL)

As stated by the learned counsel for the applicant  
at bar that some positive order for grant of pensionary  
benefits to the applicant has been passed by the res-  
pondents, in view of the decision passed by the Patna  
Bench of the Tribunal on 23.12.2002 in OA No.1022 of  
2002. Therefore, he seeks permission to withdraw this  
O.A. He has also placed a copy of that order dated  
23.12.2002 passed in aforesaid O.A. on record. After  
perusal of the said order, the permission is granted.  
Therefore, the present O.A. is dismissed as withdrawn.

*Shyama Dogra*  
(Mrs. Shyama Dogra) 5/3/03  
Member (J)

'MA'

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J. R. Kachwaha, Adm  
S. Classika - Adm

John Steen  
11-3-03

Issued  
on 12/3/03  
by